

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:4854
ANSWERED ON:23.04.2015
REVIVAL OF SICK TEXTILE MILLS
Simha Shri Prathap

Will the Minister of TEXTILES be pleased to state:

- (a) the number of textile industries functioning in Karnataka;
- (b) the number of closed/sick industries in Karnataka;
- (c) the details of land and machinery of textile industries sold during the last decade;
- (d) whether any efforts have been made to revive sick textile mills in Karnataka;and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): As per available information (as on 28.02.2015), there are 20 cotton/man-made fibre textile mills (Non-SSI) functioning in the State of Karnataka, of which 19 cotton /man-made fibre textile mills (Non-SSI) were lying closed.

(c): Information regarding details of land and machinery of textile industries sold during the last decade is not maintained by this Ministry.

(d) & (e): Ministry of Textiles provide assistance for promotion of the Textile Industry through various schemes such as Technology Upgradation Fund Scheme (TUFS), Integrated Skill Development Scheme (ISDS), Scheme for development of Technical Textiles, Schemes for the development of the Powerloom Sector etc. Matters relating to sick units including sick textile units are dealt by Board for Industrial & Financial reconstruction (BIFR) under Sick Industrial Companies (Special Provisions) Act with a view to arranging timely detection of sick and potentially sick companies and for the speedy determination of preventive, ameliorative and remedial measures which need to be taken in respect of such companies including closed mills. The reliefs / concessions etc. to be given to sick units / companies as revival packages are decided by BIFR.